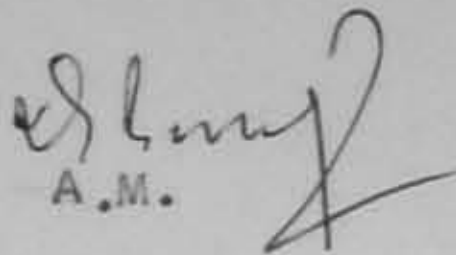


29/8/1997

Hon'ble Dr. R.K. Saxena, J.M.

Hon'ble Mr. D.S. Baweja, A.M.

None appears for the applicant. It is restoration application moved with the prayer that the order dated 20.12.1994 whereby the O.A. was dismissed for default be recalled. It is also accompanied with an application for condonation of delay but we are not convinced with the ground. The restoration application stands rejected.


A.M.


J.M.

am/